

# IN THE HIGH COURT OF ORISSA, CUTTACK

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Report on :10-10-2025

**Date : 10.10.2025**

SL. No.	C.A.No.	Date of Application	Case No.	Name of the Applicant	C.C Type	Judge / Court Name	C.C Applied For	Dealing Section	Seat
1	82327/2025	10.10.2025	WP (C) - 23128/2025	DR PARIDA	C.O.	COURT NO. 12	Order Dtd. 2025-10-09		(Seat No-)
2	82328/2025	10.10.2025	CMP-1605/2025	HK MOHANTA	C.O.	COURT NO. 23	Order Dtd. 2025-10-09		(Seat No-)
3	82335/2025	10.10.2025	ABLAPL-11403/2025	SARAT DASH	C.O.	COURT NO. 17	Order Dtd. 2025-11-03		(Seat No-)
4	82336/2025	10.10.2025	WP (C) - 28029/2025	B K SINGH	C.O.	COURT NO. 6	Order Dtd. 2025-10-24	WRIT BRANCH-3	(Seat No-11)
5	82337/2025	10.10.2025	WP (C) - 27057/2025	S K PATRA	C.O.	COURT NO. 6	Order Dtd. 2025-09-25	WRIT BRANCH-3	(Seat No-28)
6	82338/2025	10.10.2025	WP (C) - 26995/2025	S K PATRA	C.O.	COURT NO. 6	Order Dtd. 2025-09-25		(Seat No-28)
7	82340/2025	10.10.2025	WP (C) - 26685/2025	S K PATRA	C.O.	COURT NO. 6	Order Dtd. 2025-09-25	WRIT BRANCH-3	(Seat No-28)
8	82341/2025	10.10.2025	WP (C) - 27084/2025	S K PATRA	C.O.	COURT NO. 6	Order Dtd. 2025-09-25	WRIT BRANCH-3	(Seat No-28)
9	82342/2025	10.10.2025	WP (C) - 27738/2025	K C SWAIN	C.O.	COURT NO. 6	Order Dtd. 2025-10-09	WRIT BRANCH-7	(Seat No-10)
10	82343/2025	10.10.2025	WP (C) - 27766/2025	K C SWAIN	C.O.	COURT NO. 6	Order Dtd. 2025-09-26	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-110)
11	82344/2025	10.10.2025	BLAPL-10100/2025	BISWAMITRA RANA	C.O.	COURT NO. 6	Order Dtd. 2025-09-26	BAIL-1	(Seat No-2)
12	82346/2025	10.10.2025	CMP-1036/2025	M.DAS	C.O.	COURT NO. 6	Order Dtd. 2025-10-09		(Seat No-2)
13	82347/2025	10.10.2025	CMP-1036/2025	P.K.BARIK	C.O.	COURT NO. 6	Order Dtd. 2025-10-09		(Seat No-2)
14	82348/2025	10.10.2025	CMP-1097/2025	A.MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2025-10-29		(Seat No-2)
15	82349/2025	10.10.2025	CMP-1541/2025	S.BAL	C.O.	COURT NO. 23	Order Dtd. 2025-12-02		(Seat No-2)
16	82350/2025	10.10.2025	CMP-	J.D.MUDULI	C.O.	COURT NO.	Order Dtd.		(Seat

			1601/2025			23	2025-12-01		No-2)
17	82351/2025	10.10.2025	FAO-264/2021	GOPINATH SETHI	C.O.	COURT NO. 6	Order Dtd. 2025-11-12	MISC. APPEAL SEC.	(Seat No-2)
18	82352/2025	10.10.2025	FAO-207/2021	GOPINATH SETHI	C.O.	COURT NO. 1	Order Dtd. 2025-10-30	MISC. APPEAL SEC.	(Seat No-2)
19	82354/2025	10.10.2025	WP (C) - 5597/2014	S DHIR	C.O.	COURT NO. 1	Order Dtd. 2025-10-09	WRIT BRANCH-7	(Seat No-10)
20	82358/2025	10.10.2025	WP (C) - 5599/2014	S DHIR	C.O.	COURT NO. 1	Order Dtd. 2025-10-09	WRIT BRANCH-7	(Seat No-10)
21	82360/2025	10.10.2025	WP (C) - 5598/2014	S DHIR	C.O.	COURT NO. 1	Order Dtd. 2025-10-09	WRIT BRANCH-7	(Seat No-10)
22	82361/2025	10.10.2025	WP (C) - 28084/2025	S K PRADHAN	C.O.	COURT NO. 1	Order Dtd. 2025-10-09	WRIT BRANCH-3	(Seat No-11)
23	82362/2025	10.10.2025	WP (C) - 28083/2025	S K PRADHAN	C.O.	COURT NO. 1	Order Dtd. 2025-10-09		(Seat No-11)
24	82363/2025	10.10.2025	WP (C) - 24564/2025	L D PANDA	C.O.	COURT NO. 1	Order Dtd. 2025-10-09		(Seat No-11)
25	82364/2025	10.10.2025	WP (C) - 21774/2025	P K JENA	C.O.	COURT NO. 1	Order Dtd. 2025-10-09	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-111)
26	82365/2025	10.10.2025	WP (C) - 25031/2025	P PUNYATOYA	C.O.	COURT NO. 1	Order Dtd. 2025-10-09	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-111)
27	82366/2025	10.10.2025	WP (C) - 25037/2025	N R PANDA	C.O.	COURT NO. 1	Order Dtd. 2025-10-09	WRIT BRANCH-1	(Seat No-4)
28	82367/2025	10.10.2025	WP (C) - 26393/2025	S DASH	C.O.	COURT NO. 1	Order Dtd. 2025-10-09		(Seat No-4)
29	82368/2025	10.10.2025	WP (C) - 28475/2025	P K JENA	C.O.	COURT NO. 25	Order Dtd. 9999-12-31	WRIT BRANCH (DIVISION BENCH-3)	(Seat No-119)
30	82369/2025	10.10.2025	WP (C) - 10971/2024	GOPAL CHARAN MOHANTY	C.O.	COURT NO. 25	Order Dtd. 2025-10-09	WRIT BRANCH-8	(Seat No-40)
31	82370/2025	10.10.2025	WP (C) - 27731/2025	J C BARAL	C.O.	COURT NO. 25	Order Dtd. 2025-10-09	WRIT BRANCH-5	(Seat No-22)
32	82371/2025	10.10.2025	WP (C) - 27037/2025	A P SAHOO	C.O.	COURT NO. 25	Order Dtd. 2025-10-09		(Seat No-22)
33	82372/2025	10.10.2025	WP (C) - 27941/2025	S SWAIN	C.O.	COURT NO. 25	Order Dtd. 2025-10-09		(Seat No-22)

34	82373/2025	10.10.2025	CRLMC-4099/2025	S.BARIK	C.O.	COURT NO. 25	Order Dtd. 2025-10-09		(Seat No-22)
35	82374/2025	10.10.2025	WP (C) - 27083/2025	R K BARIK	C.O.	COURT NO. 25	Order Dtd. 2025-10-09	WRIT BRANCH-7	(Seat No-5)
36	82376/2025	10.10.2025	WP (C) - 27609/2025	T SWAIN	C.O.	COURT NO. 25	Order Dtd. 2025-10-09	WRIT BRANCH-4	(Seat No-17)
37	82379/2025	10.10.2025	WP (C) - 36053/2023	A MISHRA	C.O.	COURT NO. 25	Order Dtd. 2025-09-20	WRIT BRANCH-6	(Seat No-35)
38	82382/2025	10.10.2025	WP (C) - 28362/2025	S CH DAS	C.O.	COURT NO. 25	Order Dtd. 2025-10-09	WRIT BRANCH-5	(Seat No-32)
39	82384/2025	10.10.2025	WP (C) - 28306/2025	M R ROUTRAY	C.O.	COURT NO. 25	Order Dtd. 2025-10-09		(Seat No-32)
40	82387/2025	10.10.2025	WP (C) - 28204/2025	T SWAIN	C.O.	COURT NO. 25	Order Dtd. 2025-10-09	WRIT BRANCH-4	(Seat No-17)
41	82392/2025	10.10.2025	WP (C) - 28231/2025	R C MUDULI	C.O.	COURT NO. 1	Order Dtd. 9999-12-31	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-113)
42	82395/2025	10.10.2025	WP (C) - 28264/2025	M.R.ROUTRAY	C.O.	COURT NO. 1	Order Dtd. 2025-10-09	WRIT BRANCH-2	(Seat No-7)
43	82396/2025	10.10.2025	WP (C) - 28237/2025	M MOHANTY	C.O.	COURT NO. 1	Order Dtd. 9999-12-31	WRIT BRANCH-2	(Seat No-9)
44	82398/2025	10.10.2025	WP (C) - 28235/2025	M MOHANTY	C.O.	COURT NO. 1	Order Dtd. 9999-12-31	WRIT BRANCH-3	(Seat No-11)
45	82399/2025	10.10.2025	WP (C) - 27824/2025	K.K.PAHIL	C.O.	COURT NO. 1	Order Dtd. 2025-10-09	WRIT BRANCH-1	(Seat No-1)
46	82402/2025	10.10.2025	WP (C) - 27588/2025	M.R.ROUTRAY	C.O.	COURT NO. 1	Order Dtd. 2025-11-10	WRIT BRANCH-8	(Seat No-29)
47	82403/2025	10.10.2025	WP (C) - 26613/2025	S K PRADHAN	C.O.	COURT NO. 1	Order Dtd. 2025-10-09		(Seat No-29)
48	82405/2025	10.10.2025	WP (C) - 27571/2025	S.K.RATH	C.O.	COURT NO. 1	Order Dtd. 2025-10-09	WRIT BRANCH-7	(Seat No-10)
49	82409/2025	10.10.2025	WP (C) - 27567/2025	S.MAHARANA	C.O.	COURT NO. 1	Order Dtd. 2025-10-29		(Seat No-10)
50	82410/2025	10.10.2025	WP (C) - 26610/2025	S K PRADHAN	C.O.	COURT NO. 1	Order Dtd. 2025-10-09	WRIT BRANCH-3	(Seat No-28)
51	82414/2025	10.10.2025	WP (C) - 26604/2025	S K PARDHAN	C.O.	COURT NO. 1	Order Dtd. 2025-10-09	WRIT BRANCH-2	(Seat No-9)
52	82415/2025	10.10.2025	WP (C) - 27561/2025	S.K.RATH	C.O.	COURT NO. 1	Order Dtd. 2025-10-09	WRIT BRANCH-8	(Seat No-29)

53	82420/2025	10.10.2025	WP (C) - 27560/2025	S.K.RATH	C.O.	COURT NO. 1	Order Dtd. 2025-10-09	WRIT BRANCH (DIVISION BENCH-1)	(Seat No- 108)
54	82421/2025	10.10.2025	WP (C) - 26404/2025	S K PRADHAN	C.O.	COURT NO. 1	Order Dtd. 2025-10-09		(Seat No- 108)
55	82423/2025	10.10.2025	WP (C) - 26352/2025	S K PRADHAN	C.O.	COURT NO. 1	Order Dtd. 2025-10-09	WRIT BRANCH-7	(Seat No- 10)
56	82425/2025	10.10.2025	WP (C) - 27546/2025	S.K.RATH	C.O.	COURT NO. 1	Order Dtd. 2025-10-09	WRIT BRANCH (DIVISION BENCH-1)	(Seat No- 103)
57	82428/2025	10.10.2025	WP (C) - 24645/2025	S K PRADHAN	C.O.	COURT NO. 1	Order Dtd. 2025-10-09		(Seat No- 103)
58	82430/2025	10.10.2025	WP (C) - 27533/2025	M.R.ROUTRAY	C.O.	COURT NO. 1	Order Dtd. 2025-10-09		(Seat No- 103)
59	82433/2025	10.10.2025	WP (C) - 25852/2025	P.K.JENA	C.O.	COURT NO. 1	Order Dtd. 2025-10-09		(Seat No- 103)
60	82436/2025	10.10.2025	WP (C) - 25828/2025	L.D.PANDA	C.O.	COURT NO. 1	Order Dtd. 9999-12-31	WRIT BRANCH-1	(Seat No- 30)
61	82438/2025	10.10.2025	WP (C) - 24650/2025	S K PRADHAN	C.O.	COURT NO. 1	Order Dtd. 2025-10-09	WRIT BRANCH (DIVISION BENCH-2)	(Seat No- 110)
62	82439/2025	10.10.2025	CONTC- 3989/2025	S.DAS	C.O.	COURT NO. 1	Order Dtd. 2025-10-09		(Seat No- 110)
63	82441/2025	10.10.2025	WP (C) - 23944/2025	B.SAMAL	C.O.	COURT NO. 1	Order Dtd. 2025-10-09		(Seat No- 110)
64	82442/2025	10.10.2025	WP (C) - 24647/2025	S K PRADHAN	C.O.	COURT NO. 1	Order Dtd. 2025-10-09	WRIT BRANCH (DIVISION BENCH-2)	(Seat No- 111)
65	82443/2025	10.10.2025	WP (C) - 26334/2025	S K PARDHAN	C.O.	COURT NO. 1	Order Dtd. 2025-10-09		(Seat No- 111)
66	82444/2025	10.10.2025	WP (C) - 25518/2025	A.T.NAYAK	C.O.	COURT NO. 1	Order Dtd. 2025-09-25	WRIT BRANCH-8	(Seat No- 42)
67	82445/2025	10.10.2025	WP (C) - 24651/2025	S K PRADHAN	C.O.	COURT NO. 1	Order Dtd. 2025-10-09	WRIT BRANCH-2	(Seat No-8)
68	82446/2025	10.10.2025	WP (C) - 28081/2025	S.K.PRADHAN	C.O.	COURT NO. 1	Order Dtd. 2025-10-09		(Seat No-8)
69	82447/2025	10.10.2025	WP (C) - 26256/2025	S K PARDHAN	C.O.	COURT NO. 1	Order Dtd. 2025-10-09	WRIT BRANCH-1	(Seat No- 30)
70	82448/2025	10.10.2025	WP (C) -	S.K.PRADHAN	C.O.	COURT NO.	Order Dtd.	WRIT	(Seat

			27569/2025			1	2025-10-09	BRANCH-5	No-22)
71	82449/2025	10.10.2025	WP (C) - 24604/2025	S K PRADHAN	C.O.	COURT NO. 1	Order Dtd. 2025-10-09		(Seat No-22)
72	82450/2025	10.10.2025	WP (C) - 24612/2025	S.K.PRADHAN	C.O.	COURT NO. 1	Order Dtd. 2025-10-09	WRIT BRANCH-3	(Seat No-33)
73	82451/2025	10.10.2025	WP (C) - 27563/2025	S.K.PRADHAN	C.O.	COURT NO. 1	Order Dtd. 2025-10-09	WRIT BRANCH-4	(Seat No-19)
74	82452/2025	10.10.2025	WP (C) - 19965/2025	K K NATH	C.O.	COURT NO. 1	Order Dtd. 2025-10-09	WRIT BRANCH-8	(Seat No-42)
75	82453/2025	10.10.2025	WP (C) - 27827/2025	KSHIROD KUMAR PAHIL	C.O.	COURT NO. 1	Order Dtd. 2025-10-09		(Seat No-42)
76	82454/2025	10.10.2025	CRP-39/2025	M NAYAK	C.O.	COURT NO. 21	Order Dtd. 2025-11-13		(Seat No-42)
77	82455/2025	10.10.2025	WP (C) - 23019/2025	N.K.ROUT	C.O.	COURT NO. 21	Order Dtd. 2025-10-09	WRIT BRANCH-7	(Seat No-5)
78	82456/2025	10.10.2025	WP (C) - 28139/2025	MRUTYUNJAYA MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2025-10-09	WRIT BRANCH-3	(Seat No-11)
79	82457/2025	10.10.2025	WP (C) - 28122/2025	MRUTYUNJAYA MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2025-10-09	WRIT BRANCH (DIVISION BENCH-3)	(Seat No-122)
80	82458/2025	10.10.2025	WP (C) - 23059/2025	U.CHHOTARAY	C.O.	COURT NO. 1	Order Dtd. 2025-10-09		(Seat No-122)
81	82459/2025	10.10.2025	WP (C) - 28074/2025	MRUTYUNJAYA MOHANTY	C.O.	COURT NO. 1	Order Dtd. 9999-12-31	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-106)
82	82460/2025	10.10.2025	WP (C) - 28037/2025	R C MUDULI	C.O.	COURT NO. 1	Order Dtd. 9999-12-31	WRIT BRANCH-4	(Seat No-17)
83	82461/2025	10.10.2025	WP (C) - 23059/2025	S.K.NAYAK	C.O.	COURT NO. 1	Order Dtd. 2025-10-09		(Seat No-17)
84	82462/2025	10.10.2025	WP (C) - 28034/2025	R.C.MUDULI	C.O.	COURT NO. 1	Order Dtd. 2025-10-09	WRIT BRANCH-4	(Seat No-17)
85	82463/2025	10.10.2025	WP (C) - 28014/2025	R C MUDULI	C.O.	COURT NO. 1	Order Dtd. 9999-12-31		(Seat No-17)
86	82464/2025	10.10.2025	WP (C) - 28008/2025	R C MUDULI	C.O.	COURT NO. 1	Order Dtd. 9999-12-31	WRIT BRANCH-2	(Seat No-34)
87	82465/2025	10.10.2025	WP (C) - 27465/2025	T K NAYAK	C.O.	COURT NO. 1	Order Dtd. 2025-10-09		(Seat No-34)

88	82466/2025	10.10.2025	WP (C) - 20799/2025	R MISHRA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2025-11-13		(Seat No- 34)
89	82467/2025	10.10.2025	CONTC- 4447/2025	M R SAHOO	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2025-10-09		(Seat No- 34)
90	82468/2025	10.10.2025	WP (C) - 26726/2025	B.K. SWAIN	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2025-09-26		(Seat No- 34)
91	82469/2025	10.10.2025	BLAPL- 8519/2025	RK BARIK	C.O.	COURT NO. 3	Order Dtd. 2025-09-16		(Seat No- 34)
92	82470/2025	10.10.2025	BLAPL- 3775/2025	S SAMAL	C.O.	COURT NO. 3	Order Dtd. 2025-10-09		(Seat No- 34)
93	82471/2025	10.10.2025	BLAPL- 554/2025	PK MOHANTY	C.O.	COURT NO. 3	Order Dtd. 2025-10-09		(Seat No- 34)
94	82472/2025	10.10.2025	WA- 412/2021	PRADEEP KUMAR PANDA	C.O.	COURT NO. 3	Order Dtd. 2025-09-25	WRIT APPEAL	(Seat No-3)
95	82473/2025	10.10.2025	WA- 413/2021	PRADEEP KUMAR PANDA	C.O.	COURT NO. 3	Order Dtd. 2025-09-25	WRIT APPEAL	(Seat No-3)
96	82474/2025	10.10.2025	WA- 431/2021	S K RATH	C.O.	COURT NO. 3	Order Dtd. 2025-09-25	WRIT APPEAL	(Seat No-3)
97	82475/2025	10.10.2025	WA- 431/2021	PRADEEP KUMAR PANDA	C.O.	COURT NO. 3	Order Dtd. 2025-09-25	WRIT APPEAL	(Seat No-3)
98	82476/2025	10.10.2025	WP (C) - 13621/2015	H K PATRA	C.O.	COURT NO. 21	Order Dtd. 2025-11-03	WRIT BRANCH-5	(Seat No- 32)
99	82477/2025	10.10.2025	WP (C) - 12399/2024	B BEHERA	C.O.	COURT NO. 21	Order Dtd. 2025-10-09	WRIT BRANCH-8	(Seat No- 42)
100	82503/2025	10.10.2025	ABLAPL- 11455/2025	PANCHANAN PANIGRAHI	C.O.	COURT NO. 21	Order Dtd. 2025-10-09		(Seat No- 42)
101	82504/2025	10.10.2025	ABLAPL- 11466/2025	N SAHOO	C.O.	COURT NO. 21	Order Dtd. 2025-10-09	BAIL-2	(Seat No- 18)
102	82505/2025	10.10.2025	ABLAPL- 11470/2025	N SAHOO	C.O.	COURT NO. 21	Order Dtd. 2025-10-09		(Seat No- 18)
103	82506/2025	10.10.2025	ABLAPL- 10634/2025	SS PATTANAYAK	C.O.	COURT NO. 17	Order Dtd. 2025-10-09		(Seat No- 18)
104	82507/2025	10.10.2025	ABLAPL- 11473/2025	SUBAS SAMAL	C.O.	COURT NO. 17	Order Dtd. 2025-12-01		(Seat No- 18)
105	82509/2025	10.10.2025	ABLAPL- 10771/2025	BC PANDA	C.O.	COURT NO. 17	Order Dtd. 2025-10-09		(Seat No- 18)
106	82510/2025	10.10.2025	ABLAPL- 11477/2025	N SAHOO	C.O.	COURT NO. 17	Order Dtd. 2025-10-09		(Seat No- 18)

107	82511/2025	10.10.2025	ABLAPL-10964/2025	S BARIK	C.O.	COURT NO. 17	Order Dtd. 2025-10-09	BAIL-1	(Seat No-14)
108	82512/2025	10.10.2025	ABLAPL-11518/2025	PRADEEP KUMAR PRADHAN	C.O.	COURT NO. 17	Order Dtd. 2025-10-09		(Seat No-14)
109	82514/2025	10.10.2025	ABLAPL-11390/2025	MR ROUTRAY	C.O.	COURT NO. 17	Order Dtd. 2025-10-09	BAIL-2	(Seat No-17)
110	82515/2025	10.10.2025	ABLAPL-11522/2025	P K MISHRA	C.O.	COURT NO. 17	Order Dtd. 2025-10-09		(Seat No-17)
111	82516/2025	10.10.2025	ABLAPL-11434/2025	AK BUDHIA	C.O.	COURT NO. 17	Order Dtd. 2025-10-09		(Seat No-17)
112	82517/2025	10.10.2025	ABLAPL-11454/2025	P MUDULI	C.O.	COURT NO. 17	Order Dtd. 2025-10-09		(Seat No-17)
113	82520/2025	10.10.2025	ABLAPL-11537/2025	A. K. BEHERA	C.O.	COURT NO. 17	Order Dtd. 2025-10-09		(Seat No-17)
114	82521/2025	10.10.2025	ABLAPL-11465/2025	A. K. SRICHANDAN	C.O.	COURT NO. 17	Order Dtd. 2025-10-09	BAIL-2	(Seat No-12)
115	82522/2025	10.10.2025	ABLAPL-11461/2025	M. R. BARIK	C.O.	COURT NO. 17	Order Dtd. 2025-10-09		(Seat No-12)
116	82523/2025	10.10.2025	ABLAPL-11432/2025	A. K. BEHERA	C.O.	COURT NO. 17	Order Dtd. 2025-10-09		(Seat No-12)
117	82524/2025	10.10.2025	ABLAPL-11431/2025	A. MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2025-10-09		(Seat No-12)
118	82525/2025	10.10.2025	ABLAPL-11430/2025	A. MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2025-10-09		(Seat No-12)
119	82526/2025	10.10.2025	ABLAPL-11028/2025	SARAT DASH	C.O.	COURT NO. 17	Order Dtd. 2025-10-09		(Seat No-12)
120	82527/2025	10.10.2025	ABLAPL-9313/2025	A. MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2025-10-08	BAIL-1	(Seat No-13)
121	82528/2025	10.10.2025	ABLAPL-10810/2025	S. CHOUDHURY	C.O.	COURT NO. 17	Order Dtd. 2025-10-09		(Seat No-13)
122	82530/2025	10.10.2025	ABLAPL-11493/2025	P K MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2025-10-09		(Seat No-13)
123	82531/2025	10.10.2025	ABLAPL-11497/2025	ANIL SAHOO	C.O.	COURT NO. 17	Order Dtd. 2025-10-09		(Seat No-13)
124	82532/2025	10.10.2025	ABLAPL-11500/2025	R K BARIK	C.O.	COURT NO. 17	Order Dtd. 2025-10-09		(Seat No-13)

125	82533/2025	10.10.2025	ABLAPL-11507/2025	DILLIP SAMAL	C.O.	COURT NO. 17	Order Dtd. 2025-10-09		(Seat No-13)
126	82534/2025	10.10.2025	ABLAPL-11523/2025	P K PAL	C.O.	COURT NO. 17	Order Dtd. 2025-11-24		(Seat No-13)
127	82535/2025	10.10.2025	ABLAPL-11525/2025	M K PATI	C.O.	COURT NO. 17	Order Dtd. 2025-10-09		(Seat No-13)
128	82536/2025	10.10.2025	ABLAPL-11527/2025	M R SAHOO	C.O.	COURT NO. 17	Order Dtd. 2025-10-09		(Seat No-13)
129	82537/2025	10.10.2025	ABLAPL-11531/2025	M MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2025-10-09		(Seat No-13)
130	82538/2025	10.10.2025	WP (C) - 28349/2025	B.K. SWAIN	C.O.	COURT NO. 17	Order Dtd. 2025-10-09	WRIT BRANCH-4	(Seat No-17)
131	82539/2025	10.10.2025	ABLAPL-11534/2025	U P BAG	C.O.	COURT NO. 17	Order Dtd. 2025-12-01	BAIL-2	(Seat No-8)
132	82540/2025	10.10.2025	ABLAPL-11463/2025	BIBHUTI RANJAN MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2025-10-09		(Seat No-8)
133	82541/2025	10.10.2025	ABLAPL-11530/2025	BALARAM SINGH	C.O.	COURT NO. 17	Order Dtd. 2025-10-09		(Seat No-8)
134	82542/2025	10.10.2025	WP (C) - 28304/2025	M.K.NAYAK	C.O.	COURT NO. 1	Order Dtd. 5000-01-01		(Seat No-8)
135	82543/2025	10.10.2025	WP (C) - 27937/2025	D NAYAK	C.O.	COURT NO. 1	Order Dtd. 2025-10-09	WRIT BRANCH-6	(Seat No-36)
136	82544/2025	10.10.2025	ABLAPL-11535/2025	MANOJ KUMAR PATI	C.O.	COURT NO. 17	Order Dtd. 2025-12-02	BAIL-1	(Seat No-4)
137	82545/2025	10.10.2025	WP (C) - 26366/2025	A B MALLICK	C.O.	COURT NO. 17	Order Dtd. 2025-10-09	WRIT BRANCH-2	(Seat No-9)
138	82546/2025	10.10.2025	ABLAPL-11536/2025	M MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2025-10-09		(Seat No-9)
139	82547/2025	10.10.2025	ABLAPL-10646/2025	RAKESH SAHU	C.O.	COURT NO. 17	Order Dtd. 2025-11-21		(Seat No-9)
140	82548/2025	10.10.2025	WP (C) - 25367/2025	T BAG	C.O.	COURT NO. 1	Order Dtd. 2025-10-27	WRIT BRANCH-4	(Seat No-46)
141	82549/2025	10.10.2025	WP (C) - 1489/2022	M NAIK	C.O.	COURT NO. 1	Order Dtd. 2025-09-22	WRIT BRANCH-8	(Seat No-41)
142	82550/2025	10.10.2025	ABLAPL-3669/2025	PRASANTA KUMAR JENA	C.O.	COURT NO. 17	Order Dtd. 2025-04-03	BAIL-2	(Seat No-7)
143	82551/2025	10.10.2025	ABLAPL-5100/2025	SURYA KANTA SAHOO	C.O.	COURT NO. 17	Order Dtd. 2025-07-17	BAIL-1	(Seat No-2)
144	82552/2025	10.10.2025	WP (C) - 26650/2025	C R NAYAK	C.O.	COURT NO. 21	Order Dtd. 2025-12-09	WRIT BRANCH-6	(Seat No-25)
145	82553/2025	10.10.2025	ABLAPL-5306/2025	S SAHOO	C.O.	COURT NO. 17	Order Dtd. 2025-05-14		(Seat No-

									25)
146	82554/2025	10.10.2025	ABLAPL-7540/2025	P K PAL	C.O.	COURT NO. 17	Order Dtd. 2025-08-25		(Seat No-25)
147	82555/2025	10.10.2025	ABLAPL-11438/2025	MRUTYUNJAYA MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2025-10-09	BAIL-1	(Seat No-13)
148	82556/2025	10.10.2025	ABLAPL-11443/2025	S SAHOO	C.O.	COURT NO. 17	Order Dtd. 2025-10-09		(Seat No-13)
149	82557/2025	10.10.2025	ABLAPL-11445/2025	P K MISHRA	C.O.	COURT NO. 17	Order Dtd. 2025-10-09		(Seat No-13)
150	82558/2025	10.10.2025	ABLAPL-11446/2025	JAGABANDHU ROUT	C.O.	COURT NO. 17	Order Dtd. 2025-11-26		(Seat No-13)
151	82559/2025	10.10.2025	ABLAPL-11449/2025	J KAMILA	C.O.	COURT NO. 17	Order Dtd. 2025-10-09		(Seat No-13)
152	82560/2025	10.10.2025	ABLAPL-11450/2025	P K BARIK	C.O.	COURT NO. 17	Order Dtd. 2025-10-09		(Seat No-13)
153	82561/2025	10.10.2025	ABLAPL-11452/2025	D K JENA	C.O.	COURT NO. 17	Order Dtd. 2025-10-09	BAIL-2	(Seat No-11)
154	82562/2025	10.10.2025	ABLAPL-11474/2025	R K MALLICK	C.O.	COURT NO. 17	Order Dtd. 2025-10-09	BAIL-2	(Seat No-8)
155	82563/2025	10.10.2025	CMP-1500/2025	G JAYSINGH	C.O.	COURT NO. 23	Order Dtd. 2025-12-05		(Seat No-8)
156	82565/2025	10.10.2025	WP (C) - 24084/2025	GOPAL PRASAD JENA	C.O.	COURT NO. 23	Order Dtd. 2025-10-09		(Seat No-8)
157	82566/2025	10.10.2025	ABLAPL-11494/2025	AMLAN SHAKTI PAUL	C.O.	COURT NO. 23	Order Dtd. 2025-10-09		(Seat No-8)
158	82567/2025	10.10.2025	ABLAPL-4822/2025	SUVENDU BARIK	C.O.	COURT NO. 17	Order Dtd. 2025-10-09		(Seat No-8)
159	82568/2025	10.10.2025	ABLAPL-4008/2025	SRINIBASH MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2025-10-09		(Seat No-8)
160	82570/2025	10.10.2025	CRLA-553/2023	G SAHOO	C.O.	COURT NO. 5	Order Dtd. 9999-12-31	CRIMINAL APPEAL	(Seat No-9)
161	82574/2025	10.10.2025	WP (C) - 22910/2025	B K SINGH	C.O.	COURT NO. 5	Order Dtd. 2025-10-10	WRIT BRANCH-6	(Seat No-35)
162	82575/2025	10.10.2025	WP (C) - 22907/2025	B K SINGH	C.O.	COURT NO. 5	Order Dtd. 2025-10-10	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-115)
163	82576/2025	10.10.2025	WP (C) - 22860/2025	B K SINGH	C.O.	COURT NO. 5	Order Dtd. 2025-10-10	WRIT BRANCH-7	(Seat No-48)
164	82577/2025	10.10.2025	WP (C) - 22824/2025	B K SINGH	C.O.	COURT NO. 5	Order Dtd. 2025-10-10	WRIT BRANCH (DIVISION BENCH-3)	(Seat No-120)

165	82578/2025	10.10.2025	WP (C) - 22822/2025	B K SINGH	C.O.	COURT NO. 5	Order Dtd. 2025-10-10	WRIT BRANCH (DIVISION BENCH-3)	(Seat No- 120)
166	82579/2025	10.10.2025	WP (C) - 22803/2025	B K SINGH	C.O.	COURT NO. 5	Order Dtd. 2025-10-10		(Seat No- 120)
167	82580/2025	10.10.2025	WP (C) - 22774/2025	B K SINGH	C.O.	COURT NO. 5	Order Dtd. 2025-10-10	WRIT BRANCH-8	(Seat No- 39)
168	82581/2025	10.10.2025	WP (C) - 22678/2025	B K SINGH	C.O.	COURT NO. 5	Order Dtd. 2025-10-10		(Seat No- 39)
169	82582/2025	10.10.2025	WP (C) - 22633/2025	B K SINGH	C.O.	COURT NO. 5	Order Dtd. 2025-10-10		(Seat No- 39)
170	82583/2025	10.10.2025	WP (C) - 22497/2025	B K SINGH	C.O.	COURT NO. 5	Order Dtd. 2025-10-10	WRIT BRANCH (DIVISION BENCH-2)	(Seat No- 113)
171	82585/2025	10.10.2025	WP (C) - 22496/2025	B K SINGH	C.O.	COURT NO. 5	Order Dtd. 2025-10-10	WRIT BRANCH (DIVISION BENCH-2)	(Seat No- 113)
172	82586/2025	10.10.2025	WP (C) - 22484/2025	B K SINGH	C.O.	COURT NO. 5	Order Dtd. 2025-10-10	WRIT BRANCH-4	(Seat No- 17)
173	82587/2025	10.10.2025	WP (C) - 22462/2025	B K SINGH	C.O.	COURT NO. 5	Order Dtd. 2025-10-10	WRIT BRANCH (DIVISION BENCH-2)	(Seat No- 115)
174	82588/2025	10.10.2025	WP (C) - 22454/2025	B K SINGH	C.O.	COURT NO. 5	Order Dtd. 2025-10-10		(Seat No- 115)
175	82589/2025	10.10.2025	WP (C) - 22440/2025	B K SINGH	C.O.	COURT NO. 5	Order Dtd. 2025-10-10	WRIT BRANCH (DIVISION BENCH-1)	(Seat No- 101)
176	82590/2025	10.10.2025	WP (C) - 22413/2025	B K SINGH	C.O.	COURT NO. 5	Order Dtd. 2025-10-10	WRIT BRANCH (DIVISION BENCH-2)	(Seat No- 111)
177	82591/2025	10.10.2025	WP (C) - 22404/2025	B SINGH	C.O.	COURT NO. 5	Order Dtd. 2025-10-10	WRIT BRANCH-6	(Seat No- 26)
178	82592/2025	10.10.2025	WP (C) - 22198/2025	B K SINGH	C.O.	COURT NO. 5	Order Dtd. 2025-10-10	WRIT BRANCH (DIVISION BENCH-2)	(Seat No- 111)
179	82593/2025	10.10.2025	WP (C) - 22183/2025	B SINGH	C.O.	COURT NO. 5	Order Dtd. 2025-10-10	WRIT BRANCH (DIVISION BENCH-2)	(Seat No- 115)
180	82594/2025	10.10.2025	WP (C) - 22152/2025	B SINGH	C.O.	COURT NO. 5	Order Dtd. 2025-10-10	WRIT BRANCH-4	(Seat No-

									17)
181	82595/2025	10.10.2025	WP (C) - 22148/2025	B SINGH	C.O.	COURT NO. 5	Order Dtd. 2025-10-10	WRIT BRANCH-2	(Seat No- 34)
182	82596/2025	10.10.2025	WP (C) - 22147/2025	B SINGH	C.O.	COURT NO. 5	Order Dtd. 2025-10-10		(Seat No- 34)
183	82597/2025	10.10.2025	WP (C) - 22145/2025	B SINGH	C.O.	COURT NO. 5	Order Dtd. 2025-10-10	WRIT BRANCH-8	(Seat No- 29)
184	82598/2025	10.10.2025	WP (C) - 22082/2025	B K SINGH	C.O.	COURT NO. 5	Order Dtd. 2025-10-10	WRIT BRANCH-5	(Seat No- 21)
185	82599/2025	10.10.2025	WP (C) - 21986/2025	B.SINGH	C.O.	COURT NO. 5	Order Dtd. 2025-10-10	WRIT BRANCH-7	(Seat No- 44)
186	82600/2025	10.10.2025	WP (C) - 21976/2025	B.SINGH	C.O.	COURT NO. 5	Order Dtd. 2025-10-10	WRIT BRANCH-5	(Seat No- 32)
187	82601/2025	10.10.2025	WP (C) - 21958/2025	B.SINGH	C.O.	COURT NO. 5	Order Dtd. 2025-10-10	WRIT BRANCH-1	(Seat No-3)
188	82602/2025	10.10.2025	WP (C) - 21762/2025	B.SINGH	C.O.	COURT NO. 5	Order Dtd. 2025-10-10		(Seat No-3)
189	82603/2025	10.10.2025	WP (C) - 21357/2025	B.SINGH	C.O.	COURT NO. 5	Order Dtd. 2025-10-10	WRIT BRANCH-2	(Seat No-6)
190	82604/2025	10.10.2025	WP (C) - 20757/2025	B.SINGH	C.O.	COURT NO. 5	Order Dtd. 2025-10-10	WRIT BRANCH-7	(Seat No- 10)
191	82605/2025	10.10.2025	WP (C) - 22038/2025	B.SINGH	C.O.	COURT NO. 5	Order Dtd. 2025-10-10	WRIT BRANCH-7	(Seat No- 44)
192	82606/2025	10.10.2025	WP (C) - 22425/2025	B.SINGH	C.O.	COURT NO. 5	Order Dtd. 2025-10-10		(Seat No- 44)
193	82607/2025	10.10.2025	WP (C) - 22075/2025	B.SINGH	C.O.	COURT NO. 5	Order Dtd. 2025-10-10	WRIT BRANCH (DIVISION BENCH-2)	(Seat No- 110)
194	82608/2025	10.10.2025	WP (C) - 22073/2025	B.SINGH	C.O.	COURT NO. 5	Order Dtd. 2025-10-10		(Seat No- 110)
195	82609/2025	10.10.2025	WP (C) - 22061/2025	B.SINGH	C.O.	COURT NO. 5	Order Dtd. 2025-10-10	WRIT BRANCH-2	(Seat No- 34)
196	82610/2025	10.10.2025	WP (C) - 22023/2025	B.SINGH	C.O.	COURT NO. 5	Order Dtd. 2025-10-10	WRIT BRANCH-7	(Seat No- 44)
197	82611/2025	10.10.2025	WP (C) - 28461/2025	G C JENA	C.O.	COURT NO. 5	Order Dtd. 2025-10-09	WRIT BRANCH-5	(Seat No- 32)
198	82612/2025	10.10.2025	WP (C) - 7446/2021	M D BISWAL	C.O.	COURT NO. 5	Order Dtd. 2025-10-09	WRIT BRANCH-7	(Seat No- 44)

199	82613/2025	10.10.2025	WP (C) - 7446/2021	M D BISWAL	C.O.	COURT NO. 5	Order Dtd. 2025-10-09	WRIT BRANCH-7	(Seat No- 44)
200	82614/2025	10.10.2025	WP (C) - 26329/2025	RANJIT MOHANTY	C.O.	COURT NO. 5	Order Dtd. 2025-10-10	WRIT BRANCH-3	(Seat No- 13)
201	82617/2025	10.10.2025	WP (C) - 28602/2025	S NAYAK	C.O.	COURT NO. 6	Order Dtd. 2025-10-16	WRIT BRANCH-5	(Seat No- 32)
202	82619/2025	10.10.2025	FAO- 224/2012	NIRANJAN ROUT	C.O.	COURT NO. 6	Order Dtd. 2025-10-09	MISC. APPEAL SEC.	(Seat No-8)
203	82620/2025	10.10.2025	CRLA- 1188/2024	S.PASAYAT	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-10-10		(Seat No-8)
204	82621/2025	10.10.2025	CRLMC- 4026/2025	AMLAN SHAKTI PAUL	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-10-10		(Seat No-8)
205	82622/2025	10.10.2025	CRLMC- 4024/2025	AMLAN SHAKTI PAUL	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-10-10		(Seat No-8)
206	82623/2025	10.10.2025	FAO- 440/2025	DIBAKAR SAMAL	C.O.	COURT NO. 6	Order Dtd. 2025-10-09		(Seat No-8)
207	82624/2025	10.10.2025	CRLMC- 4109/2025	C. SAHU	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-10-10		(Seat No-8)
208	82625/2025	10.10.2025	WP (C) - 28476/2025	BINOD KUMAR DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-10-10		(Seat No-8)
209	82329/2025	10.10.2025	ABLAPL- 10892/2025	ASUTOSH ROUT	GENERAL		Order Dtd. 2025-09-23	BAIL-1	(Seat No- 13)
210	82330/2025	10.10.2025	RSA- 335/2025	STHITAPRAJNA SABITA SATYADARSHI	GENERAL		Order Dtd. 2025-09-25		(Seat No- 13)
211	82331/2025	10.10.2025	WP (C) - 26413/2025	PRATAP KUMAR BEHERA	GENERAL		Order Dtd. 2025-09-23		(Seat No- 13)
212	82332/2025	10.10.2025	WP (C) - 24249/2025	ASUTOSH ROUT	GENERAL		Order Dtd. 2025-09-09	WRIT BRANCH (DIVISION BENCH-2)	(Seat No- 111)
213	82333/2025	10.10.2025	ABLAPL- 11459/2025	AJIT KUMAR RAUT	GENERAL		Order Dtd. 2025-10-09	BAIL-1	(Seat No-4)
214	82334/2025	10.10.2025	WP (C) - 9204/2006	PRASANTA KUMAR PATRI	GENERAL		Order Dtd. 2006-08-14		(Seat No-4)
215	82339/2025	10.10.2025	ABLAPL- 9328/2025	SATYAPADA SHARMA	GENERAL		Order Dtd. 2025-10-08	BAIL-2	(Seat No- 11)
216	82356/2025	10.10.2025	ABLAPL- 8274/2022	BASUDEV BARIK	GENERAL		Final Order	BAIL-2	(Seat No- 11)
217	82381/2025	10.10.2025	WP (C) - 25693/2025	KABIRAJ SAHOO	GENERAL		Order Dtd. 2025-10-10		(Seat No- 11)
218	82385/2025	10.10.2025	ABLAPL- 11472/2025	SIPRA SUMAN PRATIHARI	GENERAL		Order Dtd. 2025-10-09		(Seat No- 11)

219	82389/2025	10.10.2025	WP (C) - 23909/2025	BIJAYA KUMAR NAYAK	GENERAL		Order Dtd. 2025-10-09		(Seat No- 11)
220	82393/2025	10.10.2025	WP (C) - 28547/2025	MANAS PATI	GENERAL		Order Dtd. 2025-10-09	WRIT BRANCH-5	(Seat No- 32)
221	82413/2025	10.10.2025	CRLMC- 3903/2025	AMRIT ANUPAM	GENERAL		Order Dtd. 2025-10-09		(Seat No- 32)
222	82418/2025	10.10.2025	WP (C) - 26858/2025	SANJIB KUMAR RATH	GENERAL		Order Dtd. 2025-10-09	WRIT BRANCH (DIVISION BENCH-1)	(Seat No- 106)
223	82426/2025	10.10.2025	WP (C) - 25013/2025	SANJIB KUMAR RATH	GENERAL		Order Dtd. 2025-10-09	WRIT BRANCH-5	(Seat No- 20)
224	82431/2025	10.10.2025	WP (C) - 28362/2025	PRASANNA KUMAR NAND	GENERAL		Order Dtd. 2025-10-09	WRIT BRANCH-5	(Seat No- 32)
225	82435/2025	10.10.2025	ABLAPL- 11122/2025	S NAYAK	GENERAL		Order Dtd. 2025-11-28		(Seat No- 32)
226	82437/2025	10.10.2025	ABLAPL- 11466/2025	GOPAL PRASAD LAL	GENERAL		Order Dtd. 2025-10-09	BAIL-2	(Seat No- 18)
227	82440/2025	10.10.2025	BLAPL- 4077/2025	SWETAMBARA PUROHIT	GENERAL		Order Dtd. 2025-10-09	BAIL-1	(Seat No-3)
228	82508/2025	10.10.2025	WP (C) - 9738/2005	BISWARANJAN DASH	GENERAL		Judgement Dtd. 2006- 10-18		(Seat No-3)
229	82513/2025	10.10.2025	CRLMC- 4072/2025	ASUTOSH TRIPATHY	GENERAL		Order Dtd. 2025-10-09		(Seat No-3)
230	82518/2025	10.10.2025	BLAPL- 2886/2025	ANITA DASH	GENERAL		Order Dtd. 2025-10-09		(Seat No-3)
231	82519/2025	10.10.2025	BLAPL- 7347/2025	SATYAPADA SHARMA	GENERAL		Order Dtd. 2025-10-10		(Seat No-3)
232	82564/2025	10.10.2025	CRLMC- 3511/2025	HAREKRUSHNA DASH	GENERAL		Order Dtd. 2025-09-25		(Seat No-3)
233	82571/2025	10.10.2025	WP (C) - 29301/2022	HAREKRUSHNA DASH	GENERAL		Order Dtd. 2025-09-18	WRIT BRANCH-5	(Seat No- 32)
234	82573/2025	10.10.2025	SA- 221/1999	BRAHMA DIP	GENERAL		Order Dtd. 2024-04-12	SECOND APPEAL	(Seat No-4)
235	82584/2025	10.10.2025	WP (C) - 29308/2022	HAREKRUSHNA DASH	GENERAL		Order Dtd. 2025-09-23	WRIT BRANCH-5	(Seat No- 32)
236	82615/2025	10.10.2025	WP (C) - 29308/2022	HAREKRUSHNA DASH	GENERAL		Counter	WRIT BRANCH-5	(Seat No- 32)
237	82616/2025	10.10.2025	WP (C) - 29301/2022	HAREKRUSHNA DASH	GENERAL		Rejoinder	WRIT BRANCH-5	(Seat No- 32)
238	82618/2025	10.10.2025	WP (C) -	HAREKRUSHNA	GENERAL		Counter	WRIT	(Seat

			29301/2022	DASH				BRANCH-5	No-32)
239	82345/2025	10.10.2025	WP (C) - 27766/2025	K. C. SWAIN	GENERAL		Order Dtd. 2025-09-26	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-110)
240	82353/2025	10.10.2025	ABLAPL-10634/2025	NK SATAPATHY	GENERAL		Order Dtd. 2025-09-22		(Seat No-110)
241	82355/2025	10.10.2025	ABLAPL-5941/2025	R R NAYAK	GENERAL		Order Dtd. 2025-09-17		(Seat No-110)
242	82357/2025	10.10.2025	CRLMC-3898/2025	P. K. DASH	GENERAL		Order Dtd. 2025-09-24		(Seat No-110)
243	82359/2025	10.10.2025	WP (C) - 23914/2021	SATYAJIT BISWAL	GENERAL		Order Dtd. 2025-09-01	WRIT BRANCH-1	(Seat No-31)
244	82375/2025	10.10.2025	FAO-790/2018	B K SWAIN	GENERAL			MISC. APPEAL SEC.	(Seat No-9)
245	82377/2025	10.10.2025	FAO-163/2017	B K SWAIN	GENERAL			MISC. APPEAL SEC.	(Seat No-8)
246	82378/2025	10.10.2025	WP (C) - 16708/2024	GD MALLICK	GENERAL			WRIT BRANCH (DIVISION BENCH-2)	(Seat No-111)
247	82380/2025	10.10.2025	WP (C) - 5172/2002	A K SWAIN	GENERAL			WRIT BRANCH-7	(Seat No-48)
248	82383/2025	10.10.2025	ABLAPL-15691/2015	P K DAS	GENERAL				(Seat No-48)
249	82386/2025	10.10.2025	ABLAPL-6412/2021	R K MALLICK	GENERAL			BAIL-1	(Seat No-2)
250	82388/2025	10.10.2025	CRA-193/1997	M K MOHANTY	GENERAL			CRIMINAL APPEAL	(Seat No-11)
251	82390/2025	10.10.2025	CRA-193/1997	M K MOHANTY	GENERAL			CRIMINAL APPEAL	(Seat No-11)
252	82391/2025	10.10.2025	MATA-127/2023	N C JENA	GENERAL			FIRST APPEAL	(Seat No-4)
253	82394/2025	10.10.2025	WP (C) - 13663/2015	K K SAHOO	GENERAL				(Seat No-4)
254	82397/2025	10.10.2025	WP (C) - 27214/2021	S PATTANAIK	GENERAL			WRIT BRANCH-3	(Seat No-28)
255	82400/2025	10.10.2025	RFA-176/2006	A K SAHOO	GENERAL			FIRST APPEAL	(Seat No-3)
256	82401/2025	10.10.2025	WP (C) - 28320/2022	S K RATH	GENERAL			WRIT BRANCH-2	(Seat No-6)

257	82404/2025	10.10.2025	WP (C) - 34068/2023	A PARIDA	GENERAL			WRIT BRANCH-8	(Seat No- 29)
258	82406/2025	10.10.2025	MACA- 1105/2018	S K SAHOO	GENERAL			MISC. APPEAL SEC.	(Seat No-1)
259	82407/2025	10.10.2025	CRLMP- 1072/2025	MANOJ KUMAR PANI	GENERAL		Order Dtd. 2025-10-09		(Seat No-1)
260	82408/2025	10.10.2025	WP (C) - 8079/2024	S K SAHU	GENERAL			WRIT BRANCH (DIVISION BENCH-2)	(Seat No- 112)
261	82411/2025	10.10.2025	WP (C) - 26395/2024	S K SAHU	GENERAL				(Seat No- 112)
262	82412/2025	10.10.2025	ABLAPL- 11526/2025	MANOJ KUMAR PANI	GENERAL		Order Dtd. 2025-10-09		(Seat No- 112)
263	82416/2025	10.10.2025	MACA- 1105/2018	M R BARIK	GENERAL			MISC. APPEAL SEC.	(Seat No-1)
264	82417/2025	10.10.2025	WP (C) - 7177/2012	L SAHOO	GENERAL				(Seat No-1)
265	82419/2025	10.10.2025	WP (C) - 21898/2025	MANOJ KUMAR PANI	GENERAL		Order Dtd. 2025-10-09		(Seat No-1)
266	82422/2025	10.10.2025	CONTC- 527/2016	M K MOHANTY	GENERAL				(Seat No-1)
267	82424/2025	10.10.2025	ABLAPL- 11533/2025	MANOJ KUMAR PANI	GENERAL		Order Dtd. 2025-10-09		(Seat No-1)
268	82427/2025	10.10.2025	ABLAPL- 918/2025	MANOJ KUMAR PANI	GENERAL		Order Dtd. 2025-10-09	BAIL-2	(Seat No- 11)
269	82429/2025	10.10.2025	WP (C) - 18589/2019	B P TANGA	GENERAL			WRIT BRANCH-4	(Seat No- 46)
270	82432/2025	10.10.2025	WA- 1667/2024	D.J.NAYAK	GENERAL		Order Dtd. 2025-09-20	WRIT APPEAL	(Seat No-1)
271	82434/2025	10.10.2025	OJC- 12153/2000	B P TANGA	GENERAL				(Seat No-1)
272	82478/2025	10.10.2025	CRLREV- 73/2025	N C JENA	GENERAL				(Seat No-1)
273	82479/2025	10.10.2025	CRLMP- 1100/2024	M MOHANTY	GENERAL				(Seat No-1)
274	82480/2025	10.10.2025	CONTC- 4417/2025	S SAHOO	GENERAL				(Seat No-1)
275	82481/2025	10.10.2025	CRLMP- 1055/2025	S P DHAL	GENERAL			WRIT BRANCH-8	(Seat No- 41)
276	82482/2025	10.10.2025	BLAPL- 8906/2025	R K MALLICK	GENERAL				(Seat No- 41)
277	82483/2025	10.10.2025	ABLAPL- 11170/2025	S N MISHRA	GENERAL				(Seat No-

									41)
278	82484/2025	10.10.2025	ABLAPL-11447/2025	J P KAR	GENERAL			BAIL-2	(Seat No-18)
279	82485/2025	10.10.2025	ABLAPL-10616/2025	P.K.PAL	GENERAL		Order Dtd. 2025-09-20		(Seat No-18)
280	82486/2025	10.10.2025	ABLAPL-11153/2025	S K AHESAN	GENERAL				(Seat No-18)
281	82487/2025	10.10.2025	WP (C) - 4141/2025	S SAHOO	GENERAL			WRIT BRANCH-5	(Seat No-32)
282	82488/2025	10.10.2025	WP (C) - 24507/2025	P C DAS	GENERAL			WRIT BRANCH-5	(Seat No-23)
283	82489/2025	10.10.2025	WP (C) - 24417/2025	S NAYAK	GENERAL			WRIT BRANCH-7	(Seat No-15)
284	82490/2025	10.10.2025	WP (C) - 26397/2024	S SAHU	GENERAL				(Seat No-15)
285	82491/2025	10.10.2025	WP (C) - 7757/2025	S K SAHU	GENERAL			WRIT BRANCH-1	(Seat No-31)
286	82492/2025	10.10.2025	WP (C) - 24805/2025	P K JENA	GENERAL			WRIT BRANCH-1	(Seat No-4)
287	82493/2025	10.10.2025	WP (C) - 27819/2025	A K ROUT	GENERAL				(Seat No-4)
288	82494/2025	10.10.2025	WP (C) - 27181/2025	S K PARIDA	GENERAL			WRIT BRANCH-3	(Seat No-28)
289	82495/2025	10.10.2025	ABLAPL-11458/2025	J P KAR	GENERAL				(Seat No-28)
290	82496/2025	10.10.2025	WP (C) - 23532/2025	J P KAR	GENERAL			WRIT BRANCH-2	(Seat No-7)
291	82497/2025	10.10.2025	WP (C) - 19347/2025	J P KAR	GENERAL				(Seat No-7)
292	82498/2025	10.10.2025	WP (C) - 24590/2024	G D MALLICK	GENERAL				(Seat No-7)
293	82499/2025	10.10.2025	WP (C) - 26637/2025	S DAS	GENERAL			WRIT BRANCH-6	(Seat No-24)
294	82500/2025	10.10.2025	WP (C) - 26637/2025	S DAS	GENERAL			WRIT BRANCH-6	(Seat No-24)
295	82501/2025	10.10.2025	WP (C) - 26637/2025	S DAS	GENERAL			WRIT BRANCH-6	(Seat No-24)
296	82502/2025	10.10.2025	WP (C) - 21838/2025	A K PANDA	GENERAL			WRIT BRANCH-7	(Seat No-44)

297	82529/2025	10.10.2025	WP (C) - 24252/2025	PABITRA KUMAR NAYAK	GENERAL		Order Dtd. 2025-09-09	WRIT BRANCH-1	(Seat No-4)
298	82569/2025	10.10.2025	WP (C) - 22925/2025	S. R. PATNAIK	GENERAL		Order Dtd. 2025-10-10	WRIT BRANCH-8	(Seat No- 39)
299	82572/2025	10.10.2025	WP (C) - 18777/2025	R. K. MEHER	GENERAL		Order Dtd. 2025-07- 10Petition,	WRIT BRANCH (DIVISION BENCH-1)	(Seat No- 107)

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